

Statement

Statement showing the training courses conducted by different States as well as the trainees trained or undergoing training under the scheme of Urban Micro Enterprises of the Nehru Rozgar Yojana.

Sl. No.	Name of State/UT	No. of courses organised	No. of persons	
			Already trained	Undergoing training
1	2	3	4	5
1	Andhra Pradesh	223		800
2	Bihar.	NA		1298
3	Gujarat	70	90	1726
4	Haryana	91	335	144
5	Karnataka	15		107
6	Madhya Pradesh	13		3355
7	Maharashtra	755	4725	2903
8	Orissa.	5	99	721
9	Tamil Nadu.	35	1345	1055
10	Jammu & Kashmir	NA	278	NA
11	Sikkim.	3	80	NA
12	Tripura	NA		140

Expenditure of repairs etc. of residences of Ministers

1289. SHRI ATAL BIHARI VAJPAYEE; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Minister-wise expenditure incurred on the repairs, maintenance, additions and alterations of the official residences of the Members of the Council of Ministers since the first week of November 1990, till date;

(b) the names of ex-Ministers and ex-MPs. still occupying residences allotted to them as Ministers and M. P. s; the locations of such residences and also the dues towards each one; and

(c) what is the response of Government towards a proposal that certain residences for Ministers be reserved for specific Ministries?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM

SARAN); (a) Account of expenditure incurred on maintenance and repairs, including special repairs, is not maintained bungalow-wise. The total expenditure incurred during the period November 1990 to January, 1991 on the bungalows of Ministers is as under;

(i) Maintenance & repairs, Rs. 17.22 including special repairs (Civil & lakhs Elect.)

(ii) Horticultural works Rs . 3. 58

The particulars of expenditure incurred on minor works and works of addition/ alteration carried out at the request of the Ministers during the same period are given in Statement-I.

(b) The details are given in Statements No. n, III & iv.

(c) Government have no proposal to earmark bungalows for specific Ministries.

S. No.	Name	Location of residence	Expenditure incurred (Rs)
1	Dr. Sanjay Singh	11 Safdarjung Road	47800
2	Sh. Jaiprakash	9, Teen Murti Lane	12700
3	Rao Birendra Singh	7, Lodhi Estate	28800
4	Sh. Har Mohan Dhawan	11, Teen Murti Lane	15000
5	Sh. Kamal Morarka	12, Teen Murti Lane	5000
6	Dr. Subramanian Swamy	5, Safdarjung Road	28000
7	Sh. Yashwant Sinha	4, Teen Murti Marg	5000
8	Sh. V. C. Shukla.	5, Tughlak Road	25000
9	Sh. A. K. Sen	19, Teen Murti Lane	15000
10	Sh. Babanrao Dhakne	16, Tughlak Road	4300
11	Sh. Subodh Kant Sahai	12, Safdarjung Road	20500
12	Smt. Usha Singh •	6, G. R. G. Road	30309
13	Sh. Hukum Dev Naraya	Yadav. 8, T. K. Road	39000
14	Sh. Kalyan Singh Kalvi	5, B. D. Marg	20260
15	Sh. Shantilal P. Patel	5, Ashoka Road	10000
16	Sh. J. V. Shah	5, B. R. M. Lane	14000
17	Sh. Satya Prakash Mala	viya 5, Duplex Road	37500
18	Sh. Shakeelur Rehman	1, Moti Lal Nehru Marg	35500
19	Sh. Lalit Vijay Singh	20, AB, Shahjahan Road	38000
20	Sh. Bashvaraj Patel	C-I/19, Pandara Park	38000
21	Sh. Dasai Chowdhury	83, Lodhi Estate	34000
22	Sh. Sarwar Hussain	57, Lodi Estate	38000
23	Sh. Manobhai Kotadia	2, Akbar Road	3750
24	Sh. Janeshwar Mishra	23, Safdarjang Road	1450

II. *Names of ex-Ministers, now M. Ps, still occupying residences allotted to them as Ministers and dues thereof upto 1-1-90*

S. No.	Name	Location	Amount due (Rs.)
S/Shri			
1	P. V. Narasimha Rao	9, Moti Lal Nehru Marg	34, 711
2	M. M. Jacob.	4, Kushak Road	4, 081
3	Vasant Sathe	2, Krishana Menon Marg	220
4	P. Shivshankar	2, Willingdon Crescent	1, 528
5	Smt. Rajendra Kumari Bajpai	6, Ashoka Road	7, 115
6	R. K. Malviya	30, Canning Lane	16, 432
7	Kalpna Rai	36, Aurangzeb Road	27, 658
8	C. K. Jaffar Sharief	17, Akbar Road	2, 065
9	Mahabir Prasad	17, Teen Murti Marg	3, 373
10	B. Shankaranand	8, Tees January Marg	4, 371
11	P. Chidambaram	30, Aurangzeb Road	7, 358-
12	Bhajan Lal.	1, Race Course Road	64, 412
13	Janardhan Pujari	7, Akbar Road	Nil
14	Dinesh Singh.	1, Tyagaraja Marg	3, 097
15	M. L. Fotedar	6, Kushak Road	Nil
16	H. R. Bhardwaj	14, Tughlak Road	Nil
17	M. S. Solanki	2-A, Moti Lal Nehru Marg	5, 234
18	Madhav Rao Scindia	27, Safdarjung Road	17, 312
19	Santosh Mohan Dev	15, Ashoka Road	Nil
20	S. Krishna Kumar	19, Teen Murti Marg	13, 062
21	S. B. Chavan.	4, Krishna Menon Marg	7, 943
22	Eduardo Faleiro.	6, Janpath	35, 388
23	M. Arunachalam	10, Raisina Road	8, 434
24	H. K. L. Bhagat	34, Prithviraj Road	52, 197
25	Smt. Sumati Oraon	3, H. C. Mathur Lane	232

NOTE: The rental liability for the period from 2-1-90 onwards is yet to be fixed

Note the rental, liability for the period from 10-12-1990 onwards is yet to be fixed.

IV, Names of ex-Ministers and Ex-M. Ps, still retaining Government Accommodation and dues thereof upto 31-1-91

S. No.	Name	Location	Amount due (Rs.)	Remarks
	S/Shri			
1	N. D. Tiwari	2, Jantar Mantar Road	Nil	
2	K. C. Pant	7, Tyagaraja Marg	Nil	
3	Buta Singh	16, Ashoka Road	9,497	
4	Bhai Shaminder Singh	B-2, B. K. S. Marg	69,239	
3	Smt. Meera Kumar	6, Krishna Menon Marg	2,72,756	
6	Manoj Kumar Pandey.	C- II/67, Moti Bagh	49,679	
7	G. K. Moopnar	24, Akbar Road	1,35,728	
8	Late. Shri Kamalapati Tripathi	9, Janpath	69,536	
9	Late. Sh. Barbara Singh	9, Krishna Menon Marg.	1,73,496	
10	Jagannath Mishra	8, Safdarjang Lane	Nil	
11	Jagatpal Singh	20, Canning Lane	Nil	
12	B. S. Engti	13, Talkatora Road	2,105	Allowed to retain accommodation at normal rate till elections are held in Assam.
13	Atiqur Rehman	C- 2, B. K. S. Marg	5,797	Do.
14	Smt. Akbar Jahan.	9, Safdarjang Lane		Rates Chargeable and retention of accommodation yet to be decided
15	Late Sh. Charan Singh.	12, Tughlak Road		Decision on the proposal to allot the bungalow to Smt. Gayatri Devi W/o Late Sh. Charan Singh and rate of license fee to be charged yet to be taken.